

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-378-2020

Vitorino Salvador Colasso ... Petitioner
Versus
State of Goa and Ors ... Respondents

Mr. S.D. Lotlikar, Senior Advocate with Ms. Sayali Keni,
Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Mr. P. Arolkar,
Additional Government Advocate for the respondents.

Coram:- M. S. SONAK &

SMT. M. S. JAWALKAR, JJ.

Date:- 14th December, 2020.

P.C.:

Heard Mr. S.D. Lotlikar, learned Senior Advocate with Ms. Sayali Keni, learned Advocate for the Petitioner and Mr. D.J. Pangam, learned Advocate General with Mr. P. Arolkar, learned Additional Government Advocate for the respondents.

2. We post this matter for further consideration on 11/01/2021. In the meantime, the respondent, to make

statement on the issue of opening of the sealed cover and release of vigilance clearance or in the alternate to file a reply to this petition by serving an advance copy to the learned Counsel for the petitioner.

3. Stand over to 11/01/2021.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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